

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**Original Application No.60/448/2018
M.A. No.60/584/2018**

Chandigarh, this the 19th day of April, 2018

...

CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)

...

1. Harvinder Kaur aged about 40 years, D/o S. Jagir Singh, DOB 05.06.1978, working as Nursing Sister (Class-III), Northern Railway Hospital, Ambala Cantt., R/o House No.427-A, Railway Colony, Ambala Cantt.
2. Parveen Kumari wife of Kulbhushan Sehgal, DOB:04.05.1972, working as Nursing Sister, (Class-III) resident of H. No.2655/29, Near Hari Palace, Ambala City, District Ambala.
3. Sunita Devi W/o Sh. Munish Kundan, DOB: 16.01.1974, working as Nursing Sister, (Class-III), resident of H. No.422/D, Railway Colony, Ambala Cantt. Distt. Ambala.
4. Gunjan Devi wife of Satnam Singh, DOB:28.02.1976, working as Nursing Sister, (Class-III), resident of House No.408/B, Suit No.5, Railway Colony, Ward No.6, Ambala Cantt., Ambala, Distt. Ambala.
5. Kiran Bala daughter of Amarnath, DOB:25.03.1971, working as Nursing Sister, (Class-III), H. No.425-A, Railway Colony, Amabala Cant. Near Railway Hospital.
6. Balwinder Kaur D/o Ranjit Singh, DOB: 08.08.1970, working as Nursing Sister, (Class-III), resident of H. No.428-B, Railway Colony, Ward No.5, Amabala Cantt., Distt. Amabala.
7. Kulwinder Kaur wife of Deepak Kumar, DOB:11.11.1989, working as Nursing Sister, (Class-III), resident of H. No.145/A, Railway Colony, Ambala, Ambala G.P. Barara, Ambala.
8. Rajni Bala Bhagat wife of Mukesh Kumar Bhagat, DOB:04.03.1971, resident of H. No.428-D, Railway Colony Ambala Cantt.
9. Seema Rani wife of Ajay Kumar, DOB: 06.07.1975, working as Nursing Sister, (Class-III), resident of H. No.3, Panjlasa (Part) (96), Amabala, Distt. Ambala.

.... APPLICANTS

VERSUS

1. The Union of India through the Secretary, Ministry of Finance, Govt. of India, North Block, New Delhi.
2. The General Manager, Northern Railway, Baroda House New Delhi.
3. The Divisional Railway Manager, Divisional Office, Northern Railway, Ambala Cantt, Ambala.
4. The Senior Divisional Personnel Officer, D.R.M. Office, Ambala Cantt.

.... RESPONDENTS

Present: Sh. Nand Lal Sammi, counsel for the applicants.

ORDER (Oral)

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

At the very outset, learned counsel for the applicants intends to withdraw the main Original Application (O.A.) & Miscellaneous Application (M.A.) on account of some technical defects, without prejudice to their rights in any manner and to enable them to file a fresh O.A. after removing the defects and with better particulars.

Therefore, the instant O.A. along with M.A. is hereby dismissed as withdrawn with the aforesaid liberty, as prayed for.

**(JUSTICE M.S. SULLAR)
MEMBER (J)**

Dated: 19.04.2018.

'KR'